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Notice

By virtue of an affidavit sworn before the **Executive Magistrate BHUBANESWAR** on Dated **15th March 2024**, I, Mrs. **DEEPTIREKHA NAYAK**, Address **W/O- Dr. Jajati Kesari Nayak, Village- Manoharpur, P.O.- Salinia, Via- Manjuri Road, P.S.- Nandipada, Block- Hatadihi, District- Kendujhar, Odisha** have changed my name from **“DEEPTIREKHA BEHERA”** to **“DEEPTIREKHA NAYAK”**. Henceforth, I shall be known as **“DEEPTIREKHA NAYAK”** for all purposes.

DEEPTIREKHA NAYAK